

To
Vice Chancellors, Deans, Heads, Directors and Principals

This is an invitation on behalf of the National Human Rights Commission and Law Center- I, Faculty of Law, University of Delhi, Delhi for the **3rd NHRC - LC-I National Moot Court Competition, 2015** to be held between **February 20-22, 2015**.

The NHRC - LC-I National Moot Court Competition has been organized successfully in the last two years with participation from 56 teams from all over India representing premium institutions of law.

We look forward to organize an exciting competition in February 2015 to build a passion for human rights, the zeal for competition, to contribute to the winning instinct and education for all.

Please find attached copy of the Proposition, Registration Form, Rules and Regulation, and Schedule of the Competition. Accommodation will be provided to all out-station teams (max. 3 members) for the duration of the competition.

We invite your esteemed institution to take part in the Competition.

May address positive response to
Convener Ms. Meena Panicker (09818560614 ; meenapanicker@gmail.com)
Co-Convener Dr. Awekta Verma (awekta.shimla@gmail.com)

Send queries at mootcourtsociety.lc1@gmail.com or contact: Asif Zamir (Student Convener, Moot Court Society) : 09810906420 ; Eshna Kumar (Student Co-Convener, Moot Court Society) : 09717313618

Best Wishes

Dr. Sudershan Kumar Jain

Senior Research Officer (Training)

National Human Rights Commission

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Prof. Ashwani Kumar Bansal

IPR Specialist, MHRD Chair

Head and Dean, Faculty of Law

Professor Incharge, Law Centre-I